

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2017




NAME OF THE COMPANY

M/s Smt. Smiti Golyan
Vs

M/s. Crocus Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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|----|----------------------------|------|----------------|--|
| 1. | Sh. Sarwan Reza | Adv. | Respondent 2-9 | |
| 2. | Sh. Mehd. Wassem Akram | Adv. | " |  |
| 3. | Mr. Ojasvee Gupta | " | " |  |
| 1. | Ms. Rangana Roy Gawai, Adv | } | Petitioner |  |
| 2. | Ms. Vandha Sen, Adv | | | |
| 3. | Ms. Seishik Kapoor, Adv | | | |

ORDER

For order see C.P. No. 27(ND)/2015.